Review of industrialisation in industrially backward areas

†1130. SHRI NARANBHAI J. RATHWA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any review of industrialisation of industrially backward States is conducted;

(b) if so, the details thereof; and

(c) names of States where industrialisation was noticed at slow pace and those States where industrialisation was at fast pace during above review during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) to (c) Department for Promotion of Industry and Internal Trade has been implementing following schemes for providing incentives to industries in States of Jammu and Kashmir, Himachal Pradesh, Uttarakhand and North Eastern States including Sikkim.

(1) The Scheme for Jammu and Kashmir provides (i) Central Capital Investment Incentive (30% of the investment in plant and machinery with an upper limit of ₹ 5 crore), (ii) Central Interest Incentive (3% interest on working capital for 5 years) and (iii) Central Comprehensive Insurance Incentive (Reimbursement of 100% insurance premium for 5 years). The scheme is in force from 15.06.2017 to 31.03.2022.

Further, *vide* Notification dated 01.01.2019, the benefits *viz.*, (iv) Income Tax Reimbursement of Centre's share for 5 years, (v) GST reimbursement of Central Government, share of CGST & IGST for 5 years, (vi) Employment Incentive under which additional 3.67% of the employer's contribution to EPF in addition to Government, bearing 8.33% Employee Pension Scheme (EPS) contribution of the employer in PMRPY and (vii) Transport incentive on finished goods movement by Railways (20% cost of the transportation), by Inland Waterways Authority (20% of the cost of transportation) and by air (33% of cost transportation of air freight) from the station/port/airport nearest to unit to the station/port/airport nearest to the destination point, have also been included in the scheme, These benefits is in force from 15.06.2017 to 31.03.2020.

[†]Original notice of the question was received in Hindi.

- (2) The scheme for Himachal Pradesh and Uttarakhand provides (i) Central Capital Investment Incentive (30% of the investment in plant and machinery with an upper limit of ₹ 5 crore) (ii) Central Comprehensive Insurance Incentive (Reimbursement of 100% insurance premium for 5 years). The scheme is in force from 01.04.2017 to 31.03.2022.
- (3) The scheme for North Eastern States including Sikkim provides (i) Central Capital Investment Incentive (30% of the investment in plant and machinery with an upper limit of ₹ 5 crore), (ii) Central Interest Incentive (3% interest on working capital for 5 years), (iii) Central Comprehensive Insurance Incentive (Reimbursement of 100% insurance premium for 5 years), (iv) Income Tax Reimbursement of centre's share for 5 years, (v) GST reimbursement of Central Government share of CGST and IGST for 5 years, (vi) Employment Incentive under which additional 3.67% of the employer's contribution to EPF in addition to Government, bearing 8.33% Employee Pension Scheme (EPS) contribution of the employer in PMRPY and (vii) Transport incentive on finished goods movement by Railways (20% cost of the transportation), by Inland Waterways Authority (20% of the cost of transportation) and by air (33% of cost transportation of air freight) from the station/port/airport nearest to unit to the station/port/airport nearest to the destination point.

Also, under this scheme a single unit can avail overall benefits up to \mathfrak{F} 200 crore.

- (4) Scheme of Budgetary Support to the eligible units located in the States of Jammu and Kashmir, Uttarakhand, Himachal Pradesh and North Eastern States including Sikkim under Goods and Service Tax Regime extends benefits of GST reimbursement of central Government, share of CGST and IGST to the industrial units for the residual period to them which were earlier availing excise exemption in the pre-GST regime. The scheme is in force from 01.07.2017 till 30.06.2027.
- (5) In addition, DPIIT is also implementing 'Modified Industrial Infrastructure Up-gradation Scheme (MIIUS)' to upgrade common industrial infrastructure in industrial parks/estates/areas in the country including green field projects in backward areas including NER. Under this scheme, 21 projects are under implementation/completed in various States including six projects in the States of Himachal Pradesh, Jammu and Kashmir, Mizoram and Tripura.